**Annexure – 6**

**Name of the corporate debtor: TRANSTREASURE SERVICES (INDIA) PRIVATE LIMITED ; Date of commencement of CIRP : 07.08.2023 but order received on 22.08.2023 ; List of creditors as on: 01.11.2023**

**List of operational creditors (Employees)**

(Amount in₹)

| Sl. No. | Name of authorised representative, if any | Name employee | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - |